

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4334
ANSWERED ON:19.05.2006
ILLEGAL TRADE BETWEEN INDIA AND PAKISTAN
Singh Shri Dushyant

Will the Minister of FINANCE be pleased to state:

- (a) whether any review has been made on the progress in checking the illegal trade between India and Pakistan;
- (b) if so, the details thereof; and
- (c) the efforts made to stop the increasing illegal trade between both the countries?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)&(b) Yes, Sir. All Border Guarding agencies like Customs, BSF, Coast Guard etc meet periodically to share intelligence and review illegal trade. Reports on the subject indicate that goods like Heroin, consumer electronic items and fake Indian currency notes are smuggled into India from Pakistan while foreign currency is smuggled to Pakistan from India.

(c) All Customs field formations have been sensitized to remain alert and thwart the illegal trade between the 2 countries. Vessels coming from Pakistan are being thoroughly rummaged. Road and sea patrolling is being carried out. Liaison is being maintained with other agencies like the BSF and Coast Guard.